

(b) if so, the steps taken by Government to check such incidents from taking place on the Indian soil?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) The State authorities concerned have been taking due preventive and punitive measures in accordance with law.

Import of Colour T.V. know-how

614. SHRI BALKRISHNA WASNIK: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Government have decided not to import colour TV know-how as a long term policy; and

(b) if so, the reasons thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ELECTRONICS (SHRI M. S. SANJEEVI RAO): (a) and (b). Government is of the view that the technological capability in the country is such that generally foreign collaboration is not required for the manufacture of CTV sets. This view has also been endorsed by the electronics industry.

Communal Riots

615. SHRI VIJAY KUMAR YADAV:
SHRI UTTAMBHAI H. PATEL:
SHRI NAWAL KISHORE
SHARMA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the comparative figures of communal riots in the country State-wise, includ-

ing the loss of human life and property, during the period January 1980 to December 1982 and January 1977 to December 1979; and

(b) what concrete steps have been taken to curb such incidents?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) A statement giving figures of communal incidents and number of persons killed during the period from January, 1977 to December, 1979 and from January, 1980 to December, 1982 may be seen in the Annexure. The estimated loss of property during the years 1977 to 1981 is also indicated in the statement. The information in regard to loss of property during the year 1982 is being collected and will be laid on the Table of the House.

(b) The necessity of maintaining communal harmony and public order has been time and again stressed on the State Governments. Suggestions have been made to them to streamline the administrative and intelligence machinery and for measures like arrest of antisocial elements, search and seizure for the recovery of arms and ammunition and action against elements inciting communalism. Central forces have also been made available to the States as and when the requests for the same are made.

ANNEXURE

Name of State	No. of communal inciendnts during the period		No. of persons killed during the period		Estimated loss of property during the period	
	Jan. 1977 to Dec., 1979	Jan. 1980 to Dec. 1982	Jan. 1977 to Dec. 1979	Jan. 1980 to Dec. 1982	Jan. 1977 to Dec. 1979	Jan. 1980 to Dec. 1981
					Rs.	Rs.
Andhra Pradeah	72	94	16	67	85,19,160	8,04,679
Assam	29	53	4	24	1,58,900	64,02,697
Bihar	104	170	181	130	43,30,512	9,66,756
Delhi	13	12	..	8	6,30,750	31,50,000
Gujarat	67	168	15	70	4,75,877	1,73,23,811
Haryana	4	4	..	1
Jammu & Kashmir	17	16	1	14
Karnataka	23	88	2	20	11,96,000	25,79,000
Kerala	34	40	5	10	2,31,755	65,964
Madhya Pradesh	43	78	3	17	1,79,127	2,53,410
Maharashtra	43	122	6	16	7,29,419	6,92,117
Manipur	3	3	..	2
Meghalaya	1	1
Orissa	16	15	..	2
Punjab	1
Rajasthan	23	58	5	6	22,000	17,40,450
Tamil Nadu	30	49	11	12	5,38,717	38,730
Tripura	1	1	1
Uttar Pradesh	134	150	115	340	41,70,937	43,64,884
West Bengal	64	98	42	70	8,20,165	10,22,600

The Information in respect of other States. /UT Administrations is 'NIL'.